

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha**

**UNSTARRED QUESTION NO. : 2092
TO BE ANSWERED ON THE 20th March 2023**

SETTING UP GREENFIELD AIRPORTS ACROSS ODISHA

2092. SHRI NIRANJAN BISHI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has granted in-principal approval for setting up of new greenfield airports across Odisha;**
- (b) if so, the details thereof along with the present status of these airports and if not, the reasons therefor; and**
- (c) the details of expenditure involved along with the manner in which it will be met in respect of each of the airports being set up in the State?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Ministry of Civil Aviation has received a proposal seeking 'Site Clearance' approval from the State Government of Odisha for development of a Greenfield Airport at Puri, which is under consideration in consultation with stakeholders viz. Airports Authority of India, Directorate General of Civil Aviation, Ministry of Defence and State Government of Odisha.

(c): As per the Greenfield Airports (GFA) policy, the responsibility of implementation of airport projects including funding of the projects rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).
